

DIVISION BENCH  
COURT - I

O-223

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/19(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	<b>M P I ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearances via video conference/physically**

Ms.Meenakshi Manot, Adv. ] For the Petitioner  
Mr.Arun Kr. Mishra, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **03.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)